

**Shri Veeraswamy:** May I know whether a large number of complaints have been received with regard to the late payment of scholarships to the students?

**Shri K. D. Malaviya:** There had been some delay but I have already explained the cause of the delay in my answer.

#### TRIBES ADVISORY COUNCILS

\*655. **Shri Natawadkar:** Will the Minister of Home Affairs be pleased to state in how many States Tribes Advisory Councils have so far been constituted and which are those States?

**The Deputy Minister of Home Affairs (Shri Datar):** The Tribes Advisory Councils have been constituted in the States of Bihar, Madhya Pradesh, Madras, Orissa, Punjab, Madhya Bharat and Rajasthan. Bombay and Hyderabad have framed rules but have not yet intimated whether the Councils have been actually set up. There are no Scheduled Areas in West Bengal but the President has, on the recommendation of the Governor, directed the constitution of a Tribes Advisory Council to advise on matters pertaining to the welfare and advancement of the Scheduled Tribes.

**Shri Natawadkar:** May I know whether any State Government have constituted Advisory Councils where there is no Scheduled Area?

**Shri Datar:** West Bengal is the only area.

**Shri N. M. Lingam:** Is it a fact that in Madras the Council did not meet for the past one year and it has become practically defunct?

**Shri Datar:** We have no information.

#### APPOINTMENT OF MEMBERS OF U.P.S.C.

\*620. **Shri S. C. Samanta** (on behalf of **Shri M. L. Dwivedi**): Will the Minister of Home Affairs be pleased to state:

(a) whether the appointments of the Members of the U.P.S.C. are made under any defined set of rules and regulations;

(b) if so, whether a copy of them is proposed to be laid on the Table of the House;

(c) when such rules and regulations were framed and whether they have been notified at any time; and

(d) if so, when?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) No.

(b) to (d). Do not arise.

**Shri S. C. Samanta:** May I know how many non-official Members are appointed in the U.P.S.C.?

**Shri Datar:** Two non-official Members at present.

**Shri S. N. Das:** As a result of the experience gained by the working of the Constitution, may I know whether Government contemplates to revise the provisions in the Constitution with regard to the appointment of Members and their qualifications?

**Shri Datar:** Government do not feel that they should be revised.

**Pandit K. C. Sharma:** May I know the number of Members appointed from the Universities and from the cadre of the experienced Administrators?

**Shri Datar:** There are two Members who have educational experience.

**Shri Nanadas:** May I know whether there is any bar to appoint Scheduled Caste people as Members of these Service Commissions?

**Shri Datar:** Unfortunately there is no Scheduled Caste Member at present.

**Mr. Deputy-Speaker:** He wants to know whether there is any bar.

**Shri Datar:** There is no bar at all.

**श्री पी० एन० राजा भोज :** मैं पूछना चाहता हूँ कि शेड्यूल्ड ट्राइब और शेड्यूल्ड कास्ट के जो बहुत पढ़े हैं, वह सिर्फ शेड्यूल्ड ट्राइब और शेड्यूल्ड कास्ट के हैं या बैकवर्ड क्लास के लिये हैं ?

**Mr. Deputy-Speaker:** The hon. Member wants to know for which District these Councils or Committees.....

**Shri Datar:** The question is about U.P.S.C.

**श्री पी० एन० राजा भोज :** इसी जिये पूछ रहा हूँ कि शेड्यूल्ड कास्ट का जो बोर्ड बना है उस में.....

**Mr. Deputy-Speaker:** It is about U.P.S.C.

#### REHABILITATION IN CACHAR

\*623. **Shri A. C. Guha:** Will the Minister of Rehabilitation be pleased to state: